NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **30.11.2026** (MONDAY)
CHENNAI BENCH **(HYBRID MODE)**
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 433/2026	Punjab National Bank Sole Financial Creditor Vs Ujwal Kotagiri & 2 Ors. **WITH**	Mr. T Ravichandran	Mr. Raja Shekar Rao Salvaji R1 R2
2.	Comp App (AT) (CH) (Ins) No. 434/2026	Punjab National Bank Sole Financial Creditor Vs Rohan Varma Constructions Pvt Ltd & 3 Ors. **WITH**	Mr. T Ravichandran	Mr. Raja Shekar Rao Salvaji R2 R3
3.	Comp App (AT) (CH) (Ins) No. 435/2026	Punjab National Bank Sole Financial Creditor Vs Ujwal Kotagiri & 4 Ors.	Mr. T Ravichandran	Mr. Raja Shekar Rao Salvaji R1 R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**